

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO.†3831

TO BE ANSWERED ON THE 24th March 2017/ Chaitra 3, 1939 (SAKA)

Business Loan Norms

†3831. SHRI HARI MANJHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any scheme/proposal to change the business loan norms;
- (b) if so, the details thereof; and
- (c) the extent to which such changes in the business loan norms is likely to promote various business sectors including the Micro, Small and Medium Enterprises (MSMEs)?

ANSWER

The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): Reserve Bank of India has informed that the management of loan sanctioning / recovery activity, in a bank, is essentially an internal management function and each bank's Board is authorized to frame suitable policies. Accordingly, the norms for sanctioning loans is decided by individual banks as per their Board approved policy.
